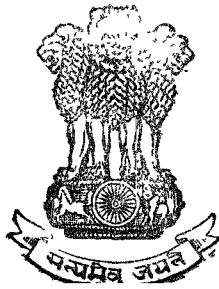


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PART 1—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.
(other than the Ministry of Defence)

CONSTITUENT ASSEMBLY OF INDIA

New Delhi, the 7th November 1949

No. CA/5/Est/49.—Shri Bal Krishna, Research Officer, in the Constituent Assembly of India Secretariat has been appointed Under Secretary in this Secretariat with effect from the forenoon of the 29th October 1949.

JUGAL KISHORE KHANNA Dy. Secy.

MINISTRY OF LAW

New Delhi, the 29th October 1949

No. F. 344/48-G.A.—Shri A. Alagiriswami, M.A., B.L., whose services have been placed by the Government of Madras at the disposal of the Government of India in the Ministry of Law, assumed charge of his duties as an Attache in that Ministry on the afternoon of the 27th October 1949.

No. F. 344/48-G.A.—Sri Pramod Kisor Roy, M.Sc. B.L., whose services have been placed by the Government of West Bengal at the disposal of the Government of India in the Ministry of Law, assumed charge of his duties as an Attache in that Ministry on the forenoon of the 26th October 1949.

No. F. 344/48-G.A.—The services of Sri N. Swaminathan, B.A., B.L., have been replaced at the disposal of the Government of Madras with effect from the afternoon of the 27th October 1949.

N. C. RAY, Joint Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 31st October 1949

No. 5/5/49-Apptt(Sp)/Judl.—In exercise of the powers conferred by sub-section (3) of section 222 of the Government of India Act, 1935, as adapted by the India (Provisional Constitution) Order, 1947, the Governor-General is pleased to appoint Mr. Justice M. C. Desai, I.C.S., to continue to be an Additional Judge of the Allahabad High Court with effect from the 13th December 1949 until further orders.

E. C. GAYNOR, Dy. Secy.

New Delhi, the 3rd November 1949

No. 73/24/49-Admn.—Mr. R. K. Rangan, Assistant Secretary, Special Recruitment Board, Ministry of Home Affairs, has been appointed as Assistant Secretary, Ministry of Home Affairs, and ex-officio Assistant Secretary, Special Recruitment Board, from the 1st October, 1949, until further orders.

No. 73/24/49-Admn.—Mr. R. C. Dutt, I.C.S., relinquished charge of the post of Secretary, Special Recruitment Board and ex-officio Deputy Secretary, Ministry of Home Affairs, on the 1st November, 1949, and has been appointed as Deputy Secretary, Ministry of Home Affairs, and ex-officio Secretary, Special Recruitment Board from the same date, until further orders.

New Delhi, the 8th November 1949

No. 3/105/49-Admn.—On return from leave Mr. K. K. Nair, a Permanent Superintendent in the Ministry of Home Affairs, resumed charge of his duties on the forenoon of 3rd November 1949.

No. 74/10/49-Admn.—On return from leave Mr. S. L. Mathura, Officiating Assistant Secretary in the Ministry of Home Affairs, resumed charge of his duties on the forenoon of 3rd November 1949.

No. 74/15/49-Admn.—On return from leave Mr. B. M. Saha, resumed charge of his duties as Officiating Assistant Secretary in the Ministry of Home Affairs on the forenoon of 3rd November 1949.

No. 73/25/49-Admn.—Mr. Gulzar Singh, on reversion from his officiating appointment as Assistant Secretary, has been appointed to officiate as Superintendent in the Ministry of Home Affairs with effect from the forenoon of the 3rd November 1949, until further orders.

B. D. TEWARI, Dy. Secy.

New Delhi, the 3rd November 1949

No. 12/76/49-Apptts(AIS).—Dr. S. T. Merani selected under the Emergency Recruitment Scheme has been appointed to the Indian Administrative Service on probation with effect from the 14th October 1949 (Afternoon).

New Delhi, the 8th November 1949

No. 16/58/49-AIS.—Under the Emergency Recruitment Scheme, the following officers of the Provincial Police Service are appointed on probation to the Indian Police Service with effect from the 1st October 1949:—

Assam

1. Shri H. Chanda.
2. Shri S. C. Palit.
3. Shri Golap Chandra Bardoloi.

Bombay

1. Shri James Crone.
2. Shri B. C. Shah.

Central Provinces and Berar

1. Shri Rajkumar Bikram Bahadur Singh.
2. Shri K. K. Dave.
3. Shri M. K. Pateriya.
4. Shri J. W. Rodrigues.

Madras

1. Shri P. Dhanarajulu Naidu.
2. Shri M. D. Ebenezer.
3. Shri M. Singaravelu.
4. Shri A. Jayaram.
5. Shri P. Kuppaswamy.
6. Shri B. N. Kalyana Rao.

Orissa

1. Shri Kunj Behari Mohanty.
2. Shri Mohd. Sayid.
3. Shri Damodar Das.

West Bengal

1. Shri Abani Mohan Gupta.
2. Shri Rabindra Nath Chatterji.
3. Shri Gopal Chandra Chakrabatti.
4. Shri Birendra Chandra Chakrabatti.

No. 16/58/49-AIS.—Under the Emergency Recruitment Scheme, the following Provincial Civil Service Officers are appointed on probation to the Indian Administrative Service with effect from the 1st October 1949:—

Assam

1. Shri M. M. Sultan.
2. Shri U. C. Ray.
3. Shri K. C. Barua.
4. Shri B. L. Sen.
5. Shri S. C. Kagti.
6. Shri E. H. Pakyutein.

Bombay

1. Shri M. K. Deshpande.

C. P. and Berar

1. Shri Sukdeo Prasad Mushran.
2. Shri Balkrishna Narayan Kunte.
3. Shri Jul Dhunjibhoy Kerawala.
4. Shri Chhadamai Lal Gupta.
5. Shri Gopaldas Kshetrapal.
6. Shri Madho Ram Krishna Joshi.
7. Shri Mathura Prasad Dube.
8. Shri Laxman Narayan Bongirwar.
9. Shri Marutraj Singh Chaudhary.
10. Shri Thakur Raguraj Singh.
11. Shri S. K. Srivastava.

East Punjab

1. Shri Sant Ram Maini.
2. Shri Sant Ram Varma.
3. Shri Jaswant Singh Basur.
4. Shri Hari Dev Showie

Madras

1. Shri H. C. M. McLaughlin.
2. Shri K. Ramavarna Raja.
3. Shri Syed Mohd. Nukuda Salub.
4. Shri Shaikh Ahmad Sahib.
5. Shri J. Sivanandam.
6. Shri K. Gulam Mohd. Sahib.
7. Shri H. J. Stooks.
8. Shri A. F. Mascarenhas.
9. Shri S. Rajagopala Ayyangar.
10. Shri V. Balasundaram.
11. Shri Mahbub Mian Sahib.
12. Shri C. Ramachandran.
13. Shri D. R. Sundaram.
14. Shri E. U. Damodaran.
15. Shri T. K. Sankaravadeivelu Pillai.
16. Shri A. Uthandaram Pillai.
17. Shri T. K. Palaniappan.
18. Shri S. M. Balakrishna Pillai.
19. Shri K. Suppa Menon.

Orissa

Shri R. P. Padhi.

West Bengal

1. Shri Durga Siva Prasad Mukherji.
2. Shri Rabindra Nath Basu.
3. Shri Kalipada Sen.
4. Shri Sasadhar Das Gupta.
5. Shri Manindra Chandra Mukherji.
6. Shri Raghu Nath Banerjee.
7. Shri Sourindra Mohan Bhattacharji.
8. Shri Gurudas Goswami.

R. C. DUTT, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 29th October 1949

No. 407-EI/49.—Mr. C. C. Everard, Cypher Superintendent on deputation to the Embassy of India, Moscow, from the Embassy of India, Paris, resumed charge of the post of Cypher Superintendent in the Embassy of India, Paris, with effect from the forenoon of the 23rd July 1949.

New Delhi, the 1st November 1949

No. 410-E.II.—On transfer from the Embassy of India in China, Nanking, Mr. P. Ratuam, of the Indian Foreign Service, was appointed First Secretary, Indian Liaison Mission, Tokyo, with effect from the forenoon of the 3rd October 1949.

No. 411-E.II.—Mr. N. V. Agate, of the Indian Foreign Service, Third Secretary, Indian Liaison Mission, Tokyo, was appointed as Private Secretary to the Head of the Indian Liaison Mission and Political Representative of India with S.C.A.P., Tokyo with effect from the forenoon of the 3rd October 1949.

New Delhi, the 7th November 1949

No. 418-FSP.—Mr. Bhagwat Duval, Envoy Extraordinary and Minister Plenipotentiary of India, Bangkok, was granted earned leave in India for 30 days with effect from the 16th September 1949.

No. 419-EII.—His Excellency Sardar H. S. Malik formerly High Commissioner for India in Canada, assumed charge of the office of His Majesty's Ambassador of India in France, Paris, with effect from the forenoon of the 4th October 1949.

DEVI DIYAL, Dy. Secy.

New Delhi, the 31st October 1949

No. 408-ADI.—Mr. V. P. Lal, a substantive temporary Superintendent in the Ministry of External Affairs, was granted earned leave for 25 days, with effect from the forenoon of the 22nd August 1949, with permission to prefix Sunday, the 21st August 1949 to the leave.

No. 409-ADI.—On return from leave Mr. V. P. Lal resumed charge of his duties as a Superintendent in the Ministry of External Affairs, with effect from the forenoon of the 16th September 1949.

New Delhi, the 1st November 1949

No. 413-ADI.—On return from leave Mr. P. L. Bhalla resumed charge of his duties as a Superintendent in the Ministry of External Affairs, with effect from the forenoon of the 29th October 1949.

New Delhi, the 7th November 1949

No. 415-ADI.—Mr. G. R. Joshi, an officiating Assistant Secretary in the Ministry of External Affairs, reverted to his substantive appointment as a Superintendent in that Ministry, with effect from the forenoon of the 1st November 1949.

No. 416-ADI.—Mr. G. R. Joshi of the Central Secretariat Service Class II a Superintendent in the Ministry of External Affairs, is granted leave on average pay for two months, with effect from the forenoon of the 1st November 1949.

No. 417-ADI.—Mr. Kesur Singh of the Central Secretariat Service, Class II, a substantive temporary Superintendent in the Ministry of External Affairs, is granted leave on average pay for four months, with effect from the forenoon of the 31st October 1949.

J. S. MITTA, Under Secy.

New Delhi, the 1st November 1949

No. 412-Pt.—The Governor General is pleased to recognise provisionally the appointment of Mr. Saad El Din Mortada as Vice Consul for Egypt at Bombay.

New Delhi, the 4th November 1949

No. 414-PT.—The Governor General is pleased to recognise provisionally the appointment of Monsieur Michel Detrie as Consul General for France at Calcutta.

O. V. RAMADORAI, Under Secy.

New Delhi, the 1st November 1949

No. F. 318-XP(A)/49.—Mr. A. J. Kidwai, Information Officer, Office of the High Commissioner for India, London was appointed Information Officer, Embassy of India, Rome, with effect from the forenoon of the 31st March 1949.

Mr. Kidwai, on transfer from Rome, has been appointed to Istanbul as Press Attache, Embassy of India, Ankara with effect from the forenoon of the 26th September, 1949.

No. F. 172-XPA/49.—Shri S. N. Chopra, Information Officer, Legation of India in Siam, Bangkok, has been appointed as Research Officer in the Ministry of External Affairs with effect from the afternoon of the 28th October 1949, *vide* Dr. P. S. Muhar who has proceeded on leave.

M. A. HUSAIN, Dy. Secy.

New Delhi, the 8th November 1949

No. F. 8-8/49-SIM(E).—Shri K. Kodandapani Pillai, B.A., has been appointed substantively to the temporary post of Controller of Emigration, Madras, with effect from the 6th December 1947.

J. K. ATAL, Joint Secy.

MINISTRY OF STATES

New Delhi, the 1st November 1949

No. 231-S.—In continuation of the leave sanctioned in this Ministry Notification No. 213-S, dated the 27th September 1949, Mr. N. B. Bonarji, I.C.S., Chief Commissioner, Bhopal is granted extension of leave on average pay subject to title upto and including the 31st October 1949, with permission to suffix the 1st and 2nd November 1949 which are Moharrum holidays in Bhopal.

N. N. IENGAR, Under Secy.

H. Q. M. A.-in-C., I.S.F.

New Delhi, the 1st November 1949

No. 13250/420.—Lt-Col. Hari Shadhan Banerjee, G.S.O-I, Headquarters Military Adviser-in-Chief, Indian States Forces relinquished the appointment of G.S.O-I on the afternoon of 9th September 1949.

Lt-Col. Rajkumar Birendra Singh, A.A. & Q.M.G., Headquarters Military Adviser-in-Chief, Indian States Forces relinquished the appointment of A.A. & Q.M.G., on the forenoon of 6th October 1949.

M. S. HIMATSINHJI, Maj-Genl.,
Mily. Advr.-in-Chief, I.S.F.

New Delhi, the 1st November 1949

No. 13254/422.—Lt-Col. K. Guman Singh, State Forces Liaison Officer for Southern India States, is granted 23 days annual leave with effect from 21st November 1949 (forenoon).

T. P. RAJAN, Col.,
for Mily. Advr.-in-Chief, I.S.F.

MINISTRY OF REHABILITATION

New Delhi, the 25th October 1949

No. 2-Admn (A)/62/48.—Mr. Pitambar Pant resumed his duties as a temporary Senior Research Officer in the Ministry of Rehabilitation with effect from the forenoon of September 20, 1949, on the expiry of the earned leave for 18 days granted to him from September 2 to September 19, 1949.

Ministry of Rehabilitation Notification No. 2-Admn. (A)/49 dated September 16, 1949, is hereby cancelled.

New Delhi, the 26th October 1949

No. XVII (12)/49-Admn (Ext).—The following amendment is made in the Ministry of Rehabilitation Notification No. XVII (12)/49-Admn-(Ext), dated 1st August, 1949—

For the words "1st June 1949" substitute "4th June 1949".

New Delhi, the 27th October 1949

No. L(33) Admn (Int)/49—Shri R. C. Gulati, an officiating Deputy Custodian in the office of the Custodian of Evacuee's Property, New Delhi, reverted to his temporary post of an Assistant Custodian with effect from the afternoon of the 26th September 1949

New Delhi, the 29th October 1949

No. L(12)Admn(Int)/49.—Shri Chetan Das Jain, an Assistant Custodian, in the office of the Custodian of Evacuee's Property, New Delhi has been granted earned leave for 50 days from 28th August 1949 forenoon

No. L. (31)-Adm.(Int)/49.—Shri Kali Sharan, an Assistant Custodian in the office of the C E P New Delhi was granted earned leave from 12th September 1949 to 28th September 1949 with permission to suffix the four closed holidays from 29th September 1949 to 2nd October 1949

This Ministry Notification No. L(31)Adm(Ext)/49 dated 15th October 1949 is hereby cancelled

No. XV(8)/48-Admn(Ext).—Shri Rohini Kumar Chowdhry has been appointed as Honorary Regional Advisor for Assam under the Ministry of Rehabilitation with effect from the forenoon of the 28th June 1949

K. J. GEORGE, Asstt Secy

New Delhi, the 7th November 1949

No. 1(15)RF-48.—Lt-Col N. D. Puri, Camp Commandant Relief Camp Kurukshetra was granted 20 days earned leave with effect from the 6th June 1949 forenoon

M. R. THADANI Under Secy

MINISTRY OF FINANCE

New Delhi, the 31st October 1949

No. PFG-274-Est.I/49.—Mrs D. N. Prakash, officiating Private Secretary to the Secretary Ministry of Finance has been granted earned leave for 26 days with effect from the 18th October 1949 combined with extraordinary leave for 90 days from 8th November 1949

No. PFG-36-Est.I/47.—Mr A. K. Mozumdar, temporary substantive Superintendent Ministry of Finance has been granted leave on average pay for 3 months with effect from the 5th October 1949, with permission to prefix the closed holiday on the 4th October 1949 to the leave

No. PFG-160-Est. I/47.—On return from leave Mr P. N. Suri resumed charge of his duties as officiating Under Secretary, Ministry of Finance with effect from the 17th October 1949

Mr. B. Shukla, officiating Assistant Secretary, reverted as officiating Finance Officer, Ministry of Finance with effect from the 17th October 1949

Mr S. K. Sen officiating Superintendent reverted as officiating Assistant-in-Charge Ministry of Finance, with effect from the 17th October 1949.

New Delhi, the 4th November 1949

No. F. 2(170)E-II/49.—Mr P. N. Rajagopal was granted an extension of leave on average pay for two weeks with effect from the 15th October 1949 to 26th October 1949. On return from leave he has been reappointed as Deputy Auditor General of India with effect from the 27th October 1949.

No. PFG-247-Est.I/48.—On return from leave, Mr. A. K. Natarajan resumed charge of his duties as officiating Superintendent, Ministry of Finance with effect from the 31st October 1949

New Delhi, the 8th November 1949

No. F. 1(7)E-II/49.—With reference to late Finance Department Notification No. F 3(8)-E-II/46, dated the 19th March 1947, it is notified that Mr. H. C. Sarin's appointment on probation to the Finance and Commerce Ministries cadre took effect from the 21st November 1946.

C. S. MENON, Dy Secy

New Delhi, the 4th November 1949

No. F. 7(85)-FII/49.—Major C. C. Rosher, R. F. (Retd.) Deputy Master Currency Note Press, Nasik Road, has been granted leave on average pay *ex-India* for one month and 29 days with effect from the 24th October 1949, with permission to prefix thereto the holidays from the 20th to the 23rd October 1949

2 Major N. D. Prabhu Assistant Master, Currency Note Press is appointed to officiate as Deputy Master, Currency Note Press *vice* Major C. C. Rosher, with effect from the same date

H. S. NEGI, Dy Secy

MINISTRY OF FINANCE (REVENUE DIVISION)

HEADQUARTERS ESTABLISHMENTS

New Delhi, the 5th November 1949

No. 57.—Mr. T. S. Ramaswami, Under Secretary, Central Board of Revenue and *ex-officio* Under Secretary, Ministry of Finance (Revenue Division) has been granted leave on average pay for sixteen days with effect from the 19th October 1949.

No. 58.—Mr H. L. Dutta, Officiating Chief Superintendent, Central Board of Revenue, has been granted an extension of leave on average pay by one month and one day with effect from the 30th October 1949, in continuation of the leave granted to him in this Ministry's Notification No. 52 Headquarters Establishments dated the 10th September 1949

No. 59. Mr R. P. Sarathy, Secretary, Central Board of Revenue and *ex-officio* Deputy Secretary to the Government of India in the Ministry of Finance (Revenue Division), has been granted leave on average pay for two months with effect from the 9th October 1949, with permission to prefix the holidays on the 29th September to 1st October 1949 and Sunday, the 2nd October 1949 to the leave

OPIUM ESTABLISHMENT

New Delhi the 12th November 1949

No. 7.—In continuation of leave granted to him in late Finance Department (Central Revenues) Notification No. 1 Opium Establishment, dated the 26th May 1945, Mr D. P. Keegan, M. B. E. late Opium Agent, Ghazipur, was granted leave preparatory to retirement, as follows:

- (i) on average pay in India upto 3rd October 1945
- (ii) on average pay *ex-India* from 4th October 1945 to 3rd March 1946
- (iii) on half average pay *ex-India* for 1 year, 5 months and 28 days with effect from the 4th March 1946

The late Finance Department (Central Revenues) Notification No. 4-Opium Establishment dated the 29th September 1945, is hereby cancelled.

CHEMICAL ESTABLISHMENT

New Delhi, the 12th November 1949

No. 17.—Mr. Gur Charan Singh, Officer on Special Duty in the Opium Factory, Ghazipur, has been appointed to officiate as Opium Chemist in that Factory with effect from the 23rd September 1949 until further orders, *vice* Mr. B. K. Mukopadhyay proceeded on leave preparatory to retirement.

CUSTOMS ESTABLISHMENT

New Delhi, the 12th November 1949

No. 76.—Mr. K. G. Jacob, officiating Collector of Customs, Bombay, has been granted leave on half average pay for 4 months with effect from the 13th September 1949 in extension of the leave sanctioned in this Ministry's Notification No. 55-Customs Establishment, dated 16th July 1949.

INDARJIT SINGH, Dy. Secy.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 5th November 1949

No. 124.—Mr. G. Koruthu, an officiating Assistant Collector in the Central Excise Collectorate, Bombay, has been granted earned leave for sixty days, with effect from the 4th October 1949.

No. 125.—Mr. Saant Kumar Ghoshal, an officiating Deputy Superintendent in the Central Excise Collectorate, Calcutta, has been appointed to officiate as a Superintendent in the Central Excise Collectorate, Shillong, with effect from the 11th October 1949, until further orders.

No. 126.—On reversion from the Directorate of Inspection, Customs and Central Excises, Mr. R. L. Beri, a temporary Deputy Superintendent in the Central Excise Collectorate, Allahabad, has been appointed to officiate as a Superintendent, in that Collectorate with effect from the 3rd October 1949, until further orders.

P. K. BARDHAN, Under Secy

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 3rd November 1949

No. 5521-Accts.—The Hon'ble T. Smbu, Controller of Military Accounts, Eastern Command, has been granted leave as under:—

Privilege Leave—7th September 1949 to 6th October 1949.

Furlough on average Salary—7th October 1949 to 28th October 1949.

Shri Phul Chand, officiating Command Controller has been appointed to officiate until further orders, as Controller of Military Accounts, Eastern Command, with effect from 7th September 1949 (Forenoon).

No. 5522-Accts.—Shri A. P. B. Nayal, an officer officiating in Class I of the Superior Service of the Military Accounts Department has been appointed to officiate as Junior Controller of Military Accounts, Southern Command, with effect from 7th October 1949 (forenoon), until further orders.

Mr. J. J. B. A. Martin an officer in Class II of the Superior Service of the Military Accounts Department has been appointed to officiate as Assistant Military Accountant General with effect from 5th October 1949 (forenoon) until further orders.

Shri G. C. Katoch, an officer in Class II of the Superior Service of the Military Accounts Department has been appointed to officiate as Deputy Controller of Military Accounts (Administration) in the office of the Junior Controller of Military Accounts, Patna, with effect from 26th September 1949 (forenoon) until further orders.

New Delhi, the 31st October 1949

No. 5518-Accts.—Shri S. K. Gangopadhyaya, Deputy Controller of Military Accounts, Eastern Command, resigned his appointment with effect from 14th October 1949 (A.N.) and was accordingly struck off the strength of the Military Accounts Department with effect from 15th October 1949 (F.N.)

No. 5522-Accts.—The following transfers have been ordered:—

Name	Appointment to which posted	Date
Shri J. C. Sen	Deputy Controller of Military Accounts in the office of the Junior Controller of Military Accounts, Patna.	13-9-49 (F.N.)
Shri S. C. Banerjee	Assistant Controller of Military Accounts in the office of the Junior Controller of Military Accounts, Patna.	7-10-49 (F.N.)

No. 3938-Accts.—Having attained the age of superannuation, Shri B. Rangaswami Aiyangar, Deputy Controller of Military Accounts, Southern Command, has been transferred to the Pension Establishment with effect from 15th October 1949 (F.N.)

S. JAYASANKAR, Jt. Fincl. Advr.

MINISTRY OF COMMERCE

IMPORT TRADE CONTROL

New Delhi, the 5th November 1949

No. 7(126)I.T.O./49.—Mr. R. B. Tahiramani has been appointed to officiate as Licensing Officer in the office of the Chief Controller of Imports, New Delhi with effect from the forenoon of the 3rd October 1949.

M. A. MULKY, Under Secy.

ESTABLISHMENT

New Delhi, the 12th November 1949

No. 22-Est.(23)/49.—Mr. S. K. Banerji, Deputy Secretary to the Government of India, Ministry of Commerce, has been granted earned leave for 45 days from the 24th October 1949, with permission to prefix thereto Sunday the 23rd October, 1949.

U. L. GOSWAMI, Dy. Secy.

COMMERCIAL ESTABLISHMENTS

New Delhi, the 12th November 1949

No. 5-TOB(1)/49.—Mr. A. B. Thadani has been appointed Commercial Secretary to the Legation of India in Iraq, Baghdad, with effect from the forenoon of the 9th September 1949

No. 12-FTG(15)/49.—Mr T V. Viswanathan, officiating Research Officer in the Government of India Administrative Intelligence Room, was granted earned leave for twenty-four days with effect from the 6th June 1949, with permission to affix thereto Sunday the 5th June 1949.

V. C. TRIVEDI, Dy Secy

COMMERCIAL ESTABLISHMENTS

New Delhi, the 12th November 1949

No. 17-T.O.B.(7)/49.—The services of Mr. J. M. Shrinagesh, I.C.S., Officer on Special Duty in the Ministry of Commerce, were replaced at the disposal of the Government of the East Punjab, with effect from the afternoon of the 24th September 1949.

No. 4-FTG(16)/49.—Mr. K. N. Kaul, an Officer of the Finance and Commerce 'Pool', was appointed as an Officer on Special Duty in the Ministry of Commerce from the 6th August (forenoon) up to the 20th August 1949 (afternoon).

No. 4-FTG(12)/49.—Mr. K. N. Kaul, an officer of the Finance and Commerce Pool, has been appointed as Indian Trade Commissioner, London, with effect from the forenoon of the 22nd September 1949.

ESTABLISHMENT

New Delhi, the 12th November 1949

No. 1-Est.(55)/49.—Mr. Lachhmi Narain Jerath, a substantive temporary Superintendent, relinquished charge of the post of an Officer on Special Duty on the afternoon of the 14th October 1949 and has been appointed to officiate as an Assistant Secretary, in the Ministry of Commerce, with effect from the forenoon of the 15th October 1949.

P. M. MUKERJI, Dy Secy

MERCHANT SHIPPING

New Delhi, the 12th November 1949

No. 5-M.I.(26)/49.—Lieutenant Commander G. Harnes, Nautical Surveyor, Mercantile Marine Department, Calcutta, having resumed charge of his duties on the forenoon of the 11th October 1949, the unexpired portion of of the leave sanctioned in the Ministry of Commerce Notification No. 5-M I(26)/49, dated the 1st October 1949 has been cancelled.

No. 164-M.I.(29)/49.—Mr. S. V. Kailaspathy, who was appointed Assistant Director General of Shipping, Bombay in the Ministry of Commerce Notification No. 164-M.I.(29)/49, dated the 15th October 1949, relinquished charge of the additional duties of the Assistant Controller of Indian Shipping, Bombay, with effect from the 29th October 1949.

No. 160-M.I.(11)/49.—Mr. David S. Erulkar, who was appointed Joint Director General of Shipping in the Ministry of Commerce Notification No. 160-M.I.(11)/49, dated the 13th August 1949, relinquished charge of the additional duties of the Controller of Indian Shipping, Bombay, with effect from the 29th October 1949.

H. C. SARIN, Dy. Secy

MINISTRY OF FOOD

New Delhi, the 31st October 1949

No. 237.—Mr. P. N. Bajaj, B.Com., Deputy Director of Movement, Ministry of Food, has been provisionally granted earned leave for 38 days with effect from 28th September 1949, with permission to suffix closed holiday and Sunday the 5th and 6th November, 1949, respectively, to the leave.

New Delhi, the 1st November 1949

No. 238.—On reversion from Foreign Service with the Government of PEPSU, Mr. S. K. Srivastava, B.Sc. (Agri.), LL.B., was granted leave on average pay for 23 days from the 21st April 1949 to the 13th May 1949.

No. 239.—The services of Mr. S. K. Srivastava, B.Sc. (Agri.), LL.B. were placed under suspension with effect from the 14th May 1949 until further orders.

New Delhi, the 3rd November 1949

No. 2088.—Mr. T. N. Srivastava, M.Sc., LL.B., Director (Grains) in the office of the Regional Food Commissioner, Eastern Region, Calcutta was granted earned leave for 20 days with effect from the 5th September 1949 with permission to prefix Sunday the 4th September 1949 and affix Sunday, the 25th September, and Durga and Lakshmi Pujas and Id-Uz-Zuhra holidays from the 26th September to 7th October, 1949.

On expiry of the leave Mr. T. N. Srivastava resumed charge of his duties as Director (Grains), Eastern Region on the forenoon of the 8th October 1949.

N. C. MUKERJI, Under Secy.

New Delhi, the 31st October 1949

No. 2087.—Mr. R. Rajagopalan, Assistant Regional Food Commissioner, in the office of the Regional Food Commissioner, Southern Region, has been appointed to officiate as Assistant Director (Accounts), Southern Region, Madras with effect from the afternoon of the 19th September 1949, *vice* Mr. A. A. Nair transferred to the Office of the Regional Food Commissioner, Western Region, Bombay.

GUR BAKSHI SINGH, Asstt. Secy.

MINISTRY OF EDUCATION

EDUCATION

New Delhi, the 31st October 1949

No. F. 5-33/49-T.1.—Mr. Ram Kishan Aggarwal is appointed with effect from the 1st January, 1949, to officiate against the upgraded post of Lecturer in Mathematics, Delhi Polytechnic, Delhi, *vice* Mr. G. L. Dhamija on deputation to the Railway Board until further orders.

P. N. KIRPAL, Dy. Secy.

MINISTRY OF HEALTH

New Delhi, the 31st October 1949

No. F. 6-6/49-PH.I.—Dr. H. S. Andleigh, B.Sc., M.B. B.S., D.T.M., D.Bact. (London), P.M.S., an officer of the Medical Research Department (on probation) and officiating Assistant Director, Central Research Institute, Kasauli, relinquished charge of his duties on the 16th August 1949 (afternoon).

His services were replaced at the disposal of the United Provinces Government with effect from the same date.

This Ministry's notification No. F. 6-6/49-PH.I, dated the 10th September, 1949, is hereby cancelled.

No. F. 5-56/49-PH.I.—Dr. K. K. Bagchi, B.Sc., M.B. Demonstrator at the All-India Institute of Hygiene and Public Health, Calcutta, is appointed to the temporary post of Assistant Professor of Nutrition and Dietetics at the Institute with effect from the 26th September 1949.

No. F. 3-21/48-PH.I.—Dr. J. C. Suri, M.B.B.S., is appointed as Medical Assistant at the Central Research Institute, Kasauli, on probation for one year, with effect from the 3rd October 1949.

P. S. DORASWAMI, Under Secy.

New Delhi, the 31st October 1949

No. F. 5-14/49-D.—This Ministry's notification No. F. 5-14/49-D, dated the 8th October 1949, is cancelled.

New Delhi, the 4th November 1949

No. F. 1-11/49-MS.—In partial modification of this Ministry's Notification No. F.1-11/49-MS, dated the 31st August 1949, Dr. G. S. Chopra, Deputy Assistant Director General (Medical Stores), Medical Store Depot, Madras was granted earned leave for 88 days from the 17th June to the 24th July 1949, half pay leave for 40 days from the 25th July to the 2nd September, 1949 and extraordinary leave for 14 days from the 3rd to the 16th September 1949, with permission to suffix holidays on the 17th and 18th September 1949, to his leave on account of penultimate Saturday and Sunday respectively during which period the Depot remained closed.

J. N. SAKSENA, Under Secy.

MINISTRY OF AGRICULTURE

New Delhi, the 1st November 1949

No. 1-13/49-St.—Dr. Mohinder Singh, M.A., Ph.D., Assistant Economic and Statistical Adviser in the Directorate of Economics and Statistics, is granted earned leave for 27 days with effect from 24th October, 1949 to 19th November 1949 with permission to prefix and suffix the Sunday the 23rd October, and Sunday the 20th November 1949 respectively.

W. R. NATU,
Economic and Statistical Adviser
and Deputy Secretary.

New Delhi, the 1st November 1949

No. F. 7-29/49-Fr.—Mr. S. P. Joshi, M.Sc., Senior Inspector, Fruit Products, is granted earned leave for 80 days with effect from the forenoon of 1st November 1949. On the expiry of this leave, his services under this Ministry will be terminated.

New Delhi, the 7th November 1949

No. F. 5-5/49-L.—Dr. H. N. Ray, M.Sc., Ph.D. (London), F.R.S.T.M. (London), F.A.S.P., officiating Officer-in-charge, Section of Parasitology, Indian Veterinary Research Institute is confirmed in that post with effect from the 7th December 1948.

FORESTS

New Delhi, the 8th November 1949

No. 8-44/49-F.—Dr. S. N. Kapur, Chief Research Officer, Wood Working and Timber Mechanics Branch, Forest Research Institute, Dehra Dun, is granted leave for 9 months with effect from 20th November 1949 preparatory to retirement, of which 4 months will be on average pay in India and 4 months abroad and 1 month on half average pay.

V. S. KRISHNASWAMI, Dy. Secy.

New Delhi, the 1st November 1949

No. 6-5/48-IRN.—M/s C. R. Chopra and K. L. Mehra were appointed Drilling Instructors in the Central Ground Water Organisation with effect from the 5th September 1948 and 24th January 1949 respectively until further orders.

New Delhi, the 8th November 1949

No. F. 3-13/49-M.—Dr. Roy Chowdhry, Head of the Department of Chemistry at the Indian Agricultural Research Institute, New Delhi, has been appointed as Member Secretary of the Export Committee of Manures and Fertilisers set up *vide* the Government of India, Ministry of Agriculture, No. D 1778-M/48, dated 7th January 1949, *vice* Shri H. C. Sharma resigned.

S. V. JOSHI, Dy. Secy.

New Delhi, the 3rd November 1949

No. F. 16-64/49-S.—Lt-Col. R. L. L. Rogers, R.E., Omg. Director, Survey of India is confirmed in his appointment with effect from the 1st July 1949, *vice* Colonel J. B. P. Augwin retired.

Major Gambhir Singh, I.A., Omg. Director, Survey of India, is confirmed in his appointment with effect from the 6th October 1949, *vice* Lt.-Col. H. W. Wright retired.

No. F. 16-26/48-R.—Major J. S. Pantul, R.I.E., officiating Deputy Director in the Survey of India, was appointed to officiate as Director, Survey of India, from the 30th November, 1948 to the 21st August 1949. He was again appointed to officiate as Director, Survey of India, with effect from the 5th September 1949 until further orders.

S. BASU, Jt. Secy.

New Delhi, the 4th November 1949

No. F. 7-10/48-St.—Mr. J. S. Sarma, Secretary of the F.A.O. Census Committee in the Ministry of Agriculture relinquished charge of his post with effect from the afternoon of 5th October 1949.

Mr. J. S. Sarma, Secretary of the F.A.O. Census Committee is temporarily appointed in the Ministry of Agriculture as Secretary of the Fisheries Statistical Committee with effect from the forenoon of 6th October 1949.

New Delhi, the 8th November 1949

No. F. 27-106/49-Estt.I.—Shri S. D. Udham, Deputy Director (Admin and Stores) Central Ground Water Organisation, Ministry of Agriculture is granted leave on average pay for three months with effect from 31st October 1949, with permission to prefix Sunday the 30th October 1949.

I. J. MALHAN, Under Secy.

New Delhi, the 7th November 1949

No. F. 1-44/49-Co.—On return from deputation to the Ministry of Food, Mr. T. M. Gurbaxani resumed charge of the post of Director of Inspection in the Directorate of Marketing and Inspection, Ministry of Agriculture, with effect from the 19th October, 1949 (afternoon).

S. R. MAINI, Dy. Secy.

MINISTRY OF INDUSTRY AND SUPPLY

Bombay, the 31st October 1949

No. BSI-2(20).—Mr. H. D. Doongaji, Assistant Director (Grade I) in the office of the Textile Commissioner, Bombay is granted earned leave for 29 days with effect from the 4th October 1949 to the 1st November 1949 with permission to prefix the holidays on the 1st and 3rd October and Sunday the 2nd October 1949 and suffix the holiday on the 2nd November 1949 to his leave.

Bombay, the 5th November 1949

No. BSI-2(188).—Mr. M. K. Poyyamani, Assistant Director (Grade II) in the Office of the Textile Commissioner Bombay is granted earned leave for 20 days with effect from the 17th October 1949 to the 5th November 1949 with permission to prefix Sunday the 16th October 1949 and suffix Sunday the 6th November, 1949 to his leave.

No. BSI-2(211).—Mr. M. G. Chaubal, Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay was granted earned leave for 5 days with effect from the 10th October 1949 to the 14th October 1949 with permission to prefix Sunday, the 9th October 1949 to his leave.

PREM CHAND, Under Secy.

New Delhi, the 3rd November 1949

No. 369.—Mr. R. P. Mathur, Deputy Director General (Supplies) in the Directorate General of Industries and Supplies at New Delhi, has been granted leave on average pay for four months with effect from the 22nd October 1949 with permission to prefix the closed holidays on the 20th and 21st October 1949 to the leave.

No. 371.—Dr. A. S. Sharma, Assistant Development Officer (Grade-1) (Metals) in the Directorate General of Industries and Supplies, New Delhi has been entrusted with the current duties of the post of Deputy Development Officer (Metals) in the same Directorate General with effect from the forenoon of the 7th September 1949, in addition to his other duties.

New Delhi, the 4th November 1949

No. 371.—Mr. P. K. Chowdhury has been appointed to officiate as Assistant Development Officer (Grade 1) (Heavy Chemicals) in the Directorate General of Industries and Supplies, New Delhi, with effect from the forenoon of the 3rd October 1949.

New Delhi, the 8th November 1949

No. 502-I-VI(12)/49.—Messrs. Parish Chandra and P. C. Kurian, Research Officers (on probation), Office of the Director of Industrial Statistics, are confirmed in their posts with effect from the 31st May 1949 (forenoon)

New Delhi, the 9th November 1949

No. 373.—Mr. K. M. Raina of the Cement Marketing Co. of India Ltd., has been appointed to officiate as Regional Honorary Cement Adviser to the Government of India in the Directorate General of Industries and Supplies, at Kanpur with effect from the afternoon of the 12th September 1949 *vice* Mr. R. N. Haksar.

K RAM, Dy. Secy

New Delhi, the 4th November 1949

No. 379.—Mr. A. C. Banerjee, News Editor, Directorate General, All India Radio, New Delhi has been appointed to officiate as Private Secretary to the Hon'ble Minister for Industry and Supply with effect from the 28th October 1949.

D. S. BENEKAL, Under Secy.

MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 31st October 1949

No. E49NO1/6/2.—Mr. V. Jagannath, Executive Engineer, Madras and Southern Mahratta Railway, is appointed to officiate as Junior Deputy General Manager on that railway with effect from 1st August 1949.

No. E49NO1/6/2-1.—Mr. N. Kamalakara Rao Naidu, Officiating Junior Deputy General Manager, Madras and Southern Mahratta Railway is appointed to officiate as Senior Deputy General Manager on that railway with effect from 1st August, 1949.

No. E49No1/6/2-II.—On return from leave Mr. T. L. Colaco, Assistant Transportation Superintendent (Traffic), Madras and Southern Mahratta Railway officiated as Deputy Chief Operation Superintendent on that railway from 18th May 1949 to 12th July 1949.

New Delhi, the 3rd November 1949

No. E49PM6/124/2.—Mr. A. N. Roy, District Transportation Officer, Bengal Nagpur Railway, is appointed to officiate as Superintendent, Transport (Power) on that Railway, with effect from 10th October 1949.

New Delhi, the 4th November 1949

No. E49NO1/6/2.—Mr. B. F. Singh, Officiating Deputy Chief Commercial Manager, Madras and Southern Mahratta Railway reverted as District Commercial Manager, on that railway with effect from the 1st September 1949.

No. E49EM1/2.—Mr. A. C. Read, District Transportation Superintendent, Madras and Southern Mahratta Railway on leave preparatory to retirement is allowed to resume duty and is appointed to officiate as Deputy Chief Frame Manager, Bombay Baroda and Central India Railway with effect from 4th October 1949.

New Delhi, the 7th November 1949

No. E49LE2/12/4.—Mr. M. L. Mukherjee, officiating Deputy Director, Finance (Expenditure), Railway Board, is granted leave on average pay for 2 months with effect from 3rd October 1949 with permission to prefix closed holidays from 29th September 1949 to 1st October 1949 and Sunday the 2nd October 1949.

New Delhi, the 8th November 1949

No. E49NO1/5/2.—On return from leave, Mr. D. M. Mcalpine, District Controller of Stores, Oudh Tirhut Railway is appointed to officiate as Deputy Controller of Stores on that railway, with effect from 27th September 1949.

G. RAMA RAU, Dy. Secy.

New Delhi, the 3rd November 1949

No. E49PM6/124/2.—Mr. B. C. Mallik, Officiating Superintendent, Transportation (Power), Bengal Nagpur Railway is appointed to officiate as Transportation Manager, on that Railway with effect from 11th October 1949.

New Delhi, the 8th November 1949

No. E49NO1/4/2.—Mr. J. E. Jack, Deputy Chief Engineer, Great Indian Peninsula Railway is appointed to officiate as Chief Engineer on that Railway with effect from 17th October 1949.

S. S. RAMASUBBAN, Secy.

MINISTRY OF TRANSPORT

BENGAL PILOT SERVICE

New Delhi, the 1st November 1949

No. 14-M(44)/48.—In modification of this Ministry's Notification No. 14-M(44)/48, dated the 1st April, 1949, Mr. W. D. J. Hughes, Master Pilot, Bengal Pilot Service, has been permitted to avail of leave *ex-India* for 5 months and 12 days, out of the leave preparatory to retirement already granted to him.

ROADS ORGANISATION

New Delhi, the 1st November 1949

No. A-4(85)/47.—Shri Brij Narayan, Additional Consulting Engineer (Bridges) is granted earned leave for 12 days with effect from the 10th October 1949, on the expiry of which period his re-employment in the Ministry of Transport will terminate.

New Delhi, the 3rd November 1949

No. A-5(16)/47.—Mr. Hardyal, temporary Assistant Engineer Consultant in the Ministry of Transport, posted as Engineer Liaison Officer, at Patna, was granted earned leave for 17 days with effect from 8th May, 1947, combined with leave on half average pay on medical certificate for seven days, with permission to suffix Sunday, the 1st June, 1947.

A. K. MUKHERJEA, Dy. Secy.

New Delhi, the 3rd November 1949

No. R6(9)/49.—Mr. R. A. Mishra, Personal Assistant to Special Secretary, Ministry of Transport (Reorganisation Wing), has been appointed to officiate as Private Secretary to Special Secretary with effect from the 1st June 1949.

P. M. SUNDARAM, Dy. Secy.

MINISTRY OF INFORMATION AND BROADCASTING

New Delhi, the 3rd November 1949

No. 1/23/49-I.P.—Mr. C. L. Bhardwaj, a temporary Information Officer in the Press Information Bureau, has been granted earned leave for 33 days with effect from October 3, 1949, with permission to prefix closed holidays September 29, 30 and October 1 and Sunday October 2 and suffix closed holidays on November 5, 6, 1949, to the leave.

New Delhi, the 4th November 1949

No. 1/23/49-IP.—Mr. V. Krishnaswami, a temporary Information Officer in the Press Information Bureau, was granted earned leave for 15 days with effect from September 14, 1949 with permission to suffix closed holidays on September 29, 30 and October 1 and 2, 1949, to the leave.

S. PRASADA, Under Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 1st November 1949

No. 1-M 33-49.—The officiating appointments of Dr. A. N. Tandon and Mr. S. N. Roy Choudhury as Meteorologists Grade I and Grade II, respectively, notified in this Ministry's notification No. 1-M/33-49 dated the 6th September 1949 will continue for a further period of 1 month and eight days with effect from the 30th October, 1949.

POSTS AND TELEGRAPHS

New Delhi, the 3rd November 1949

No. STA.91-11/49.—Mr. C. A. Cornelius, officiating Director of Telegraphs, West Bengal Circle, is granted earned leave for 42 days with effect from the 16th October 1949.

2. Mr. P. J. T. Fonseca, officiating Chief Electrician, Wireless, is appointed to officiate as Director of Telegraphs, West Bengal Circle, *vice* Mr. C. A. Cornelius with effect from the 18th October 1949.

New Delhi, the 4th November 1949

No. SPA.236-4/49.—In supersession of this Ministry's notification No. SPA 76-5/49 dated the 14th July 1949, Lt.-Col. J. W. C. Lincoln Gordon, Postmaster-General, Central Circle, is granted privilege leave for four months with effect from the 18th June 1949, and is permitted to retire from the service on the expiry of the same.

K. V. VENKATACHALAM, Dy. Secy.

New Delhi, the 3rd November 1949

No. 2-V(38)/48.—Mr. J. C. Puri, Officiating Assistant Director of Air Transport in the Civil Aviation Directorate, has been appointed to that post in a substantive capacity with effect from the 11th March 1948.

P. K. ROY, Dy. Secy.

MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 31st October 1949

No. M.II-150(40)(1).—Dr. W. D. West C.I.E., on the expiry of leave granted to him in this Ministry's notification No. MI(68)(I) dated the 21st June 1949, resumed charge of the office of Director, Geological Survey of India, on the afternoon of the 4th October 1949.

No. M.II-150(40)(2).—Dr. M. S. Krishnan relinquished charge of the office of the Director, Geological Survey of India, on the afternoon of the 24th September 1949 and resumed charge of the office of the Director, Indian Bureau of Mines on the forenoon of the 6th October 1949.

No. M.II-150(40)(3).—Mr. Rama Rao resumed charge of the office of Joint Director, Indian Bureau of Mines, on the forenoon of the 6th October 1949.

No. M.II-150(40)(4).—Mr. S. S. Malhotra resumed charge of the office of Assistant Director, Indian Bureau of Mines, on the 6th October 1949.

B. B. PAYMASTER, Joint Secy.

New Delhi, the 31st October 1949

No. DW.1/1463/49.—Mr. M. L. Sood, I.S.E., Director, Central Waterpower, Irrigation and Navigation Commission, was granted leave on average pay for rest and recreation, from the 5th to the 10th October 1949 (both days inclusive), with permission to prefix the closed holiday on the 4th October 1949.

New Delhi, the 4th November 1949

No. DW.1/951/49.—The services of Mr. J. Banerji, I.F.S., Project Officer (Afforestation and Soil Conservation), Central Waterpower, Irrigation and Navigation Commission, were placed at the disposal of the Ministry of Agriculture with effect from the 18th October 1949 (forenoon).

No. DW.1/951A/49.—Mr. D. D. Saigal, I.F.S., Silviculturist, East Punjab, is appointed as Project Officer (Afforestation and Soil Conservation), Central Waterpower, Irrigation and Navigation Commission with effect from the 18th October 1949 (forenoon), *vice* Mr. J. Banerji, I.F.S., reverted to the Ministry of Agriculture from that date.

S. NEELAKANTAM, Dy. Secy.

New Delhi, the 1st November 1949

No. Adm. 2(41)/49.—Mr. B. K. Gokhale, I.C.S., on return from leave, resumed charge of the office of Secretary to the Government of India, Ministry of Works, Mines and Power, on the forenoon of the 1st November 1949.

New Delhi, the 4th November 1949

No. Adm. 2(40)/49.—Shri N. D. Gulhati, I.S.E., Deputy Secretary to the Government of India, Ministry of Works, Mines and Power, was granted leave on average pay for one month and fifteen days from the 22nd May 1949. Shri Gulhati was recalled from leave and he resumed charge as Deputy Secretary in this Ministry from the forenoon of the 30th June 1949. The unexpired portion of leave granted to him should, therefore, be treated as cancelled.

2. This supersedes this Ministry's notification No. Adm. 2(27)/49 dated the 3rd August 1949.

H. C. GUPTA, Dy. Secy.

New Delhi, the 7th November 1949

No. 5559-Ests.II/49.—Shri G. T. Meshram, Estate Officer, New Delhi, was granted earned leave from the 7th October 1949 to the 15th October 1949 with permission to affix Sunday, the 16th October 1949, thereto.

N. B. CHATTERJEE, Dy. Secy.

MINISTRY OF LABOUR

New Delhi, the 31st October 1949

No. LW-4(26)/49.—Mr. S. C. Aggarwal, Coal Mines Welfare Commissioner, Dhanbad, relinquished charge of the post on the afternoon of the 14th October 1949.

With effect from the same date, Mr. Ram Suchit Misra, Deputy Commissioner, Hazaribagh, was appointed as Coal Mines Welfare Commissioner, Dhanbad.

P. N. SHARMA, Under Secy.

New Delhi, the 7th November 1949

No. Adm.1.—Mr S. Mullick, I.C.S., Officer on Special Duty in the Ministry of Labour, is appointed as Deputy Secretary to the Government of India in that Ministry with effect from the 1st November 1949.

N. M. PATNAIK, Dy. Secy.

Directorate General of Resettlement and Employment

New Delhi, the 26th October 1949

No. RA-25(1).—The designation of the post of Assistant Director-cum-Employment Co-ordination Officer, Special Employment Bureau held by Mr. Mangharan Bhawandas has been changed to Assistant Director, Special Employment Bureau, with effect from the 1st October 1949.

No. RA-25(1).—Consequent on the conversion of one of the two posts of Assistant Director-cum-Employment Co-ordination Officer to that of an Employment Co-ordination Officer, Mr. Sawan Singh took over charge as Employment Co-ordination Officer, Special Employment Bureau, with effect from the 1st October 1949.

No. RXA-788.—Mr. R. J. Moon, Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Amroati, relinquished charge of his post with effect from the afternoon of the 11th October, 1949.

No. RXA-958.—Mr. A. N. Bidani, officiating Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Allahabad, relinquished charge of his post with effect from the afternoon of the 30th September, 1949.

No. RXA 959.—Mr. D. N. Barthwal, officiating Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Agra, relinquished charge of his post on the afternoon of the 30th September, 1949.

New Delhi, the 29th October 1949

No. RXA-938.—Shri L. N. Shandilya, Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Raipur, has been transferred with effect from the afternoon of the 6th October, 1949, and posted in the same capacity to the Sub-Regional Employment Exchange, Jabulpore, with effect from the 10th October, 1949.

New Delhi, the 31st October 1949

No. RAX-538.—Mr. S. N. Mehta, Assistant Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Surat, was granted earned leave for 39 days, with effect from the forenoon of the 3rd October, 1949, with permission to prefix the holidays on Saturday the 1st October, 1949, and Sunday the 2nd October 1949.

New Delhi, the 3rd November 1949

No. RAX-928.—Mr. D. S. Gulati, Assistant Sub-Regional Employment Officer attached to the Regional Employment Exchange, Delhi, relinquished charge of his post with effect from the afternoon of the 30th September 1949.

New Delhi, the 8th November 1949

No. RA-12(65).—Mr. Vimal Chandra, a substantive temporary Superintendent was granted earned leave for 60 days with effect from the 1st September 1949. He resumed duty on the 31st October 1949.

2. Mr. S. N. Bose, a substantive temporary attached office Superintendent, was appointed as Secretariat Superintendent with effect from the 1st September 1949 vice Mr. Vimal Chandra. Mr. Bose reverted to his substantive temporary appointment of attached office superintendent with effect from the 31st October, 1949.

BHAGWAN SINGH, Asstt. Secy

New Delhi, the 29th October 1949

No. RTO-18(20)/49.—Major D. L. Deshpande, Principal, Central Institute for Training Instructors, Koni, Bilaspur, was placed on deputation ex-India from the 7th to the 25th September 1949, both days inclusive. He resumed charge of his duties on the 26th September 1949, forenoon.

New Delhi, the 31st October 1949

No. RA-27(13)I.—On his appointment to the Indian Administrative Service, the services of Dr. S. T. Merani, officiating Director of Employment Exchanges, were placed at the disposal of the Ministry of Home Affairs with effect from the afternoon of the 14th October, 1949.

No. RA-27(13)II.—Mr. H. Davenport Deputy Director of Employment Exchanges, has been appointed to officiate as Director of Employment Exchanges with effect from afternoon of the 14th October 1949, vice Dr. S. T. Merani.

No. RA-27(13)III.—Dr. S. N. Channa, Assistant Director of Employment Exchanges, has been appointed to officiate as Deputy Director of Employment Exchanges with effect from the afternoon of the 14th October, 1949 vice Mr. H. Davenport.

N. DAS, Joint Secy

New Delhi, the 31st October 1949

No. RAX-402.—Mr. K. G. Abhyankar, officiating Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Dockyard, Bombay, was transferred with effect from the afternoon of the 19th September 1949 and posted in the same capacity to the Sub-Regional Employment Exchange, Kolhapur, with effect from the afternoon of the 21st September 1949.

No. REA-447.—On his appointment to the Indian Administrative Service, Mr. B. R. Mandal, Assistant Director of Employment Exchanges, Regional Directorate of Resettlement and Employment, West Bengal, Calcutta, relinquished charge of his post on the forenoon of the 14th October, 1949.

New Delhi, the 1st November 1949

No. RA-12(42).—Mr. V. S. Varma, Director of Publicity, Directorate General of Resettlement and Employment, Ministry of Labour, was granted earned leave for 5 days with effect from the 9th August 1949, with permission to suffix Sunday the 14th and the closed holiday on the 15th August 1949 to the leave.

New Delhi, the 3rd November 1949

No. ROO-143(4).—Mr. J. A. Rizvi, Assistant Director of Employment Exchanges, U.P., was appointed to hold current charge of the duties of Deputy Director of Resettlement and Employment, Regional Directorate of Resettlement and Employment, U.P., in addition to his own duties with effect from the afternoon of the 10th September 1949, vice Mr. G. R. Nagar, granted leave.

New Delhi, the 8th November 1949

No. RXA-602.—Mr. Y. D. Mahajan, Deputy Regional Employment Officer, Regional Employment Exchange, Nagpur, was transferred with effect from the afternoon of the 6th October 1949, and posted as Sub-Regional Employment Officer to the Sub-Regional Employment Exchange, Amroati, with effect from the 10th October 1949.

No. RXA-516.—Mr. S. V. Pandit, Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Sholapur, was granted earned leave for 27 days from the 16th August 1949 to the 11th September 1949, followed by extraordinary leave for 7 days from the 12th September 1949 to the 18th September 1949, with permission to prefix Sunday the 14th August 1949 and the holiday on the 15th August 1949 to the leave.

No. RAX-423.—Mrs. K. D. Mulekar, Deputy Regional Employment Officer, Regional Employment Exchange, Bombay, relinquished charge of her post on the afternoon of the 15th October 1949.

E. U. DAMODARAN, Dy. Secy

New Delhi, the 3rd November 1949

No. RDA-80(1).—Dr. Y. M. Pradhan, House Surgeon, Training Centre for War Disabled, Aundh, Poona, relinquished charge of his duties on the 31st August, 1949, on termination of his services in the said capacity.

VIDYA PRAKASH, Asstt. Secy.